unless the purchasers present their Sale Deeds and requests for mutation.

2. The Delhi Administration have further reported that the Rajdhani Park Kalyan Karini Samiti have also filed a Writ Petition in the Delhi High Court which has a bearing on the points raised in the question. The said Writ Petition is pending adjudication in the High Court.

## Uniform Marriage Law

2206. SHRIMATI NOOR-JEHAN RAZACK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that a Member of Parliament in the course of discussions on a Private Member's Resolution suggested to bring about social change in the society by enacting uniform Mariage Law; and

(b) if so, what action Government have taken in the matter and by when Government propose to bring forward a bill in this regard before the Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATA-SUBBAIAH) : (a) Yes, Sir.

(b) The policy of the Government is not to effect any changes in the personal Laws of the minority communities unless the initiative for reform comes from those communities.

## Development of a part at Shanti Niketan Colony

2207. SHRI BANAMALI BABU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Municipal Corporation of Delhi has taken very long time to develop one small part on Street No. 2, Shanti . Niketan Colony, New Delhi;

(b) whether the Park in question has not as yet been developed properly, wild bushes and stone boulders surround it and there is no proper fencing to prevent stray cattle entering into it and above all there exists a wild thorny tree, which too has not been removed ; and

(c) if so, what action Government propose to take to develop it properly and afford necessary relief
to the residents who pay high taxes to the M.C.D. ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATA-SUBBAIAH) : (a) to (c) The Muni-cipal Corporation of Delhi have reported that while it is a fact that the park has not as yet been fully developed, but there is no wild growth inside it. The Park is duly and the stone boulders fenced have also been removed. The tree referred to in the question is healthy, green and not worth cutting. It has been explained that the park has not been fully developed for want of adequate irrigation water. This and other parks in the colony are being irrigated by tubewells owned by the Housing Cooperative Society of the colony who are unable to augment the water supply for irrigation purposes. The park irrigation purposes. will be further developed as soon as the water supply position eases.

## Issue of identity cards to voters in Assam

2208. SHRI AJIT KUMAR SHARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps have been taken by Government to issue identity